

Dental Colleges were reserved and allotted upto 1972 to wards of servicemen/Ex-servicemen. From 1973 on wards, these seats would be allocated to the wards of deceased/disabled servicemen. There is no reservation for the children/dependents of servicemen in so far as Industrial Training Institutes are concerned. However, 5 seats are reserved for ex-servicemen in each Industrial Training Institute. In addition, 1,000 personnel during the last year of their service and thereafter are assigned to Industrial Training Institute against reserved vacancies for training. As far as Medical/Dental studies are concerned, the children of the deceased/disabled servicemen have to secure at least 50 per cent in competitive examinations for admission to Medical/Dental Colleges, in compulsory subjects like English, Physics, Chemistry and Biology. In so far as ITIs are concerned, no relaxation has been provided to the ex-servicemen in educational qualifications and age limit. In case of war-widows seeking admission to the ITIs, an age relaxation upto 45 years has been provided.

(c) Concessions/Relaxation provided to ex-Servicemen and their dependents vary from State to State. Time and effort involved in collecting the information will not be commensurate with the results

79 Countries' Pact on Pollution

5318. SHRI B. K. DASCHOWDHURY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any pact was signed by the Delegates from 79 countries on the 14th November, 1972 in London to control the dumping of wastes into sea and save the world's oceans from pollution; and

(b) if so, the contents thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) An Inter-governmental Conference on the Convention on the Dumping of Wastes at Sea was held in London from 30th October to 13th November, 1972.

The Final Act of the Conference was signed by 61 countries on 13th November, 1972.

The Conference resulted in the adoption of a Convention on the Prevention of Marine Pollution by Dumping of Wastes and other Matter. The Convention will be open for signature from 29th December, 1972 to 31st December, 1973.

80 countries participated in the Conference, while 12 more sent observers.

(b) The Convention provides for contracting parties to promote individually and collectively the effective control of all sources of pollution of the marine environment. It provides for countries with common interests to enter into regional agreements consistent with the Convention. It also includes the promotion of training of scientific and technical personnel, supply of equipment and facilities for research and monitoring and the disposal and treatment of waste and other measures to prevent or mitigate pollution caused by dumping so that the aims and purposes of the Convention are strengthened.

Idle Capacity in Barrackpur Aeronautics

5319. SHRI SAMAR GUHA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Barrackpur Aeronautics did commendable repairing and other works during 1965 and 1971 wars;

(b) whether this aeronautical engineering unit is now practically without work;

(c) if so, the reasons therefor and the steps taken by Government to utilise its installed capacity;

(d) whether a new aeronautical Factory has been opened at Lucknow although the Barrackpur units installed capacity remained idle; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE (DEFENCE PRODUCTION), IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.